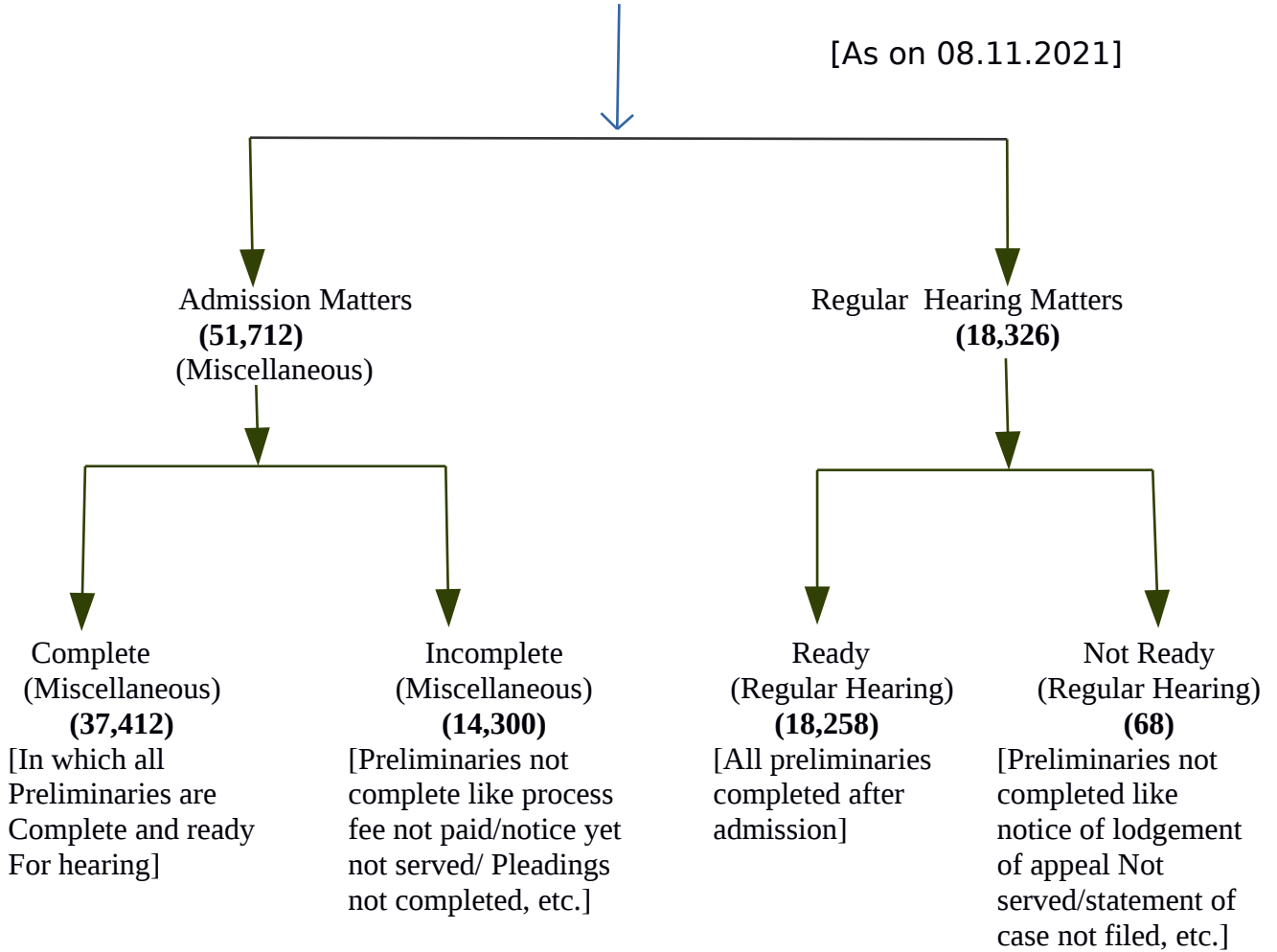


SUMMARY
TYPES OF MATTERS IN SUPREME COURT OF INDIA

Pending Matters -70,038 *

[As on 08.11.2021]



* 20.51 % matters are Incomplete / Not Ready required preliminaries to be completed.

* Number of Constitution Bench matters : 422 (50 main matters + 372 connected matters)

	Total	Main	Connected
Five Judges Bench Matters	272	38	234
Seven Judges Bench Matters	15	7	8
Nine Judges Bench Matters	135	5	130
Total	422	50	372

* Out of 70,038 pending matters, 14,368 matters (14,300 incomplete Miscellaneous matters and 68 Not Ready Regular Hearing matters) are such matters which cannot be listed for 'hearing' before Hon'ble Court.